

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

TP No. 17/CTB/2021, CP (IB) No. 1696/MB/2017, IA (IB) No. 165/CB/2022  
 IA (IB) No. 261/CB/2022, IA (IB) No. 263/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	IDFC Bank Ltd. -Vs- Monnet Power Co. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Neeraj Malhotra, Sr. Adv.  
 Mr. Hitesh Kumar Adv,  
 Mr. Saswat Acharya,  
 Mr. Nimish Kumar Adv  
 Ms. Shreya Singh Adv

For Respondent (s)

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**ORDER**

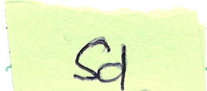
**IA (IB) No. 165/CB/2022:**

Ld. Sr. Counsel Mr. N. Malhotra along with Ld. Counsel Mr. S. K. Acharya appears on behalf of the applicant. Matter heard. Reserved for order.

**IA (IB) No. <sup>263</sup>163/CB/2022:**

Ld. Counsel Mr. S. K. Acharya appears on behalf of the applicant. Registry is directed to issue notice to the respondent and keep track record on file. List the matter for further consideration on 18.10.2022.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**